State Governments/UTs for grant of Indian citizenship by registration and naturalization during last three years *i.e.* 01.01.2008 to 31.12.2010. Indian Citizenship was granted to 866 Pakistan nationals during this period.

World Bank funds for cyclone mitigation

1613. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether World Bank has agreed to fund a cyclone mitigation proposal of Government;
 - (b) if so, the salient features of the proposal; and
- (c) the steps taken by Government to enhance country's capacity to withstand cyclones and control the damage they cause every year in coastal regions especially in Odisha and Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

- (b) and (c) The total cost of the project is approximately Rs. 1496.71 crore of which Rs. 1198.44 crore will be provided by the World Bank as an Adaptable Programme Loan and the remaining amount of Rs. 298.27 crore will be contributed by the concerned State Governments of Andhra Pradesh and Odisha. NCRMP aims to minimize vulnerability of the people to cyclones and to develop disaster resilient infrastructure in harmony with the conservation of the coastal eco-system in the cyclone hazard prone States of India. The Project envisages to strengthen the structural and non-structural cyclone mitigation efforts to reduce the cyclone risk and vulnerability with the following principal components:—
 - (i) Last Mile Connectivity for dissemination of Cyclone warnings;
 - (ii) Structural and Non-Structural Measures. Structural measures such as multipurpose cyclone shelters, roads to habitation and cyclone shelters, bridges and Saline Embankments work. Non- structural measures such as Shelter Belt Plantation and Capacity building of the community;
 - (iii) Technical Assistance for Cyclone Hazard Risk Mitigation, Capacity Building and knowledge Creation; and
 - (iv) Project Management and Implementation Support.

Steps to ensure speedier trials in rape cases

1614. SHRI T.K. RANGARAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what are the latest State-wise statistics revealing the violence against women and minors;
 - (b) what is the rate of conviction in these crimes; and
- (c) what steps Government is taking to ensure speedier trials in case of rape and also rape of minors?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) to (c) As per the information provided by the National Crime Records Bureau (NCRB), the State-wise details of violence against women and minors alongwith conviction rate for the year 2008, 2009 and 2010 are given in Statement (*See* below).

All efforts are made to ensure fair investigation in such crimes although there have been reports where anomalies have taken place and alleged use of influence has been reported. Ministry of Home Affairs has sent detailed advisory dated 4th September, 2009 to all State Governments/UTs, wherein they have been, *inter-alia*, advised to adopt appropriate measures for swift and salutary punishment to the persons found guilty of violence against women. Point XV, XVI, XVII, XVIII and XIX of the advisory specifically advises on the Crime of Rape wherein it is advised all concerned department of the State Government should handle rape victims at all stages from filing a complaint in a police station to undergoing forensic examination and in providing all possible assistance including counseling, legal assistance and rehabilitation. Preferably these victims may be handled by women so as to provide a certain comfort level to the rape victim.

Statement

Cases Registered (CR), Cases Convicted (CV) and Cases Conviction Rate (CVR) under crime against women and crime against children/minors during 2008-2010

SI.	State	Crime against women										Crime against children/minors									
No.		2008				2009 2010					2008			2009			2010				
		CR	CV	CVR	CR	CV	CVR	CR	CV	CVR	CR	CV	CVR	CR	CV	CVR	CR	CV	CVR		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20		
1.	Andhra Pradesh	24111	2948	26.9	25569	2668	19.3	27244	3166	21.4	1321	127	15.1	1719	121	11.6	1823	155	12.3		
2	Arunachal Pradesh	175	18	58.1	164	25	55 . 6	190	11	52.4	24	0	_	33	0	_	20	0	_		
3	Assam	8122	436	16.5	9721	622	21.5	11555	522	16.3	183	18	25.4	44	12	14.1	197	7	17.1		
4	Bihar	8662	881	22.7	8803	788	18.7	8471	861	20.5	766	26	39.4	1016	18	19.6	1843	35	24.3		
5	Chhattisgarh	3962	682	29.9	4002	669	26.4	4176	860	27.3	1167	278	39.4	1319	251	32.1	1463	332	35.0		
6	Goa	130	22	31.9	164	20	23.3	140	13	16. 7	80	11	28.2	92	15	25.9	79	9	18.8		
7	Gujarat	8616	289	7.4	8009	236	5 . 7	8148	228	5.3	1074	60	17.0	968	42	15.3	1006	26	8.1		
8	Haryana	5142	869	30.4	5312	851	28.4	5562	903	27.2	269	58	33.9	353	70	23.0	303	67	24.6		
9	Himachal Pradesh	979	86	18.2	954	65	13.4	1028	51	13.2	205	23	33.3	221	31	32.6	246	10	6.5		
10	Jammu and Kashmir	2295	92	9.7	2624	207	15.0	2611	145	14.3	10	5	41.7	18	2	33.3	17	1	12.5		
11	Jharkhand	3183	579	24.7	3021	1076	38.9	3087	618	24.7	71	5	16.1	60	20	23.0	54	3	3.6		

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
12.	Karnataka	6891	486	12.0	7852	368	9.2	8807	511	11.6	388	18	14.0	308	10	6.1	409	23	14.8
13.	Kerala	8117	553	11.9	8049	664	13.7	9463	637	13.3	549	29	17.1	587	44	20.3	596	54	20.2
14.	Madhya Pradesh	14908	4941	40.2	15827	3657	34.6	16468	4177	35.6	4259	1073	35.3	4646	1100	37.7	4912	1384	39.6
15.	Maharashtra	15862	698	8.1	15048	636	7.8	15737	565	5.9	2709	89	12.8	2894	119	13.6	3264	92	8.2
16.	Manipur	211	0	_	194	0	_	190	1	20.0	89	0	_	72	0	_	73	0	_
17.	Meghalaya	208	25	42.4	237	12	21.4	261	7	23.3	62	0	0.0	83	0	0.0	110	3	21.4
18.	Mizoram	162	125	89.3	150	117	88.0	170	159	94.1	22	1	100.0	14	2	100.0	50	22	100.0
19.	Nagaland	47	24	85.7	46	26	92.9	41	33	67.3	3	0	_	0	0	_	10	5	100.0
20.	Orissa	8303	633	15.5	8120	486	13.7	8501	485	10.0	141	20	18.0	194	4	6.0	194	12	17.1
21.	Punjab	2627	378	29.4	2631	565	34.0	2853	497	31.5	389	67	38.7	729	102	41.5	627	112	37.7
22.	Rajasthan	14491	2619	46.8	17316	2408	46.1	18182	2072	42.9	1223	91	35 . 3	1407	125	42.5	1318	103	40.4
23.	Sikkim	48	9	60.0	41	19	54.3	42	6	50.0	24	5	31.3	40	8	32.0	29	0	0.0
24.	Tamil Nadu	7220	2104	41.8	6051	1596	36.1	6708	1749	38.3	666	115	42.9	634	58	19.4	810	116	34.1
25.	Tripura	1416	97	17.6	1517	87	13.5	1678	95	12.2	163	21	38.9	163	18	29.0	227	21	17.6
26.	Uttar Pradesh	23569	8900	58.0	23254	8555	57 . 2	20169	10307	59.6	4078	1325	55 . 0	3085	1278	55.1	2332	1456	61.2
27.	Uttarakhand	1151	354	58.5	1188	397	64.2	1074	499	61 . 8	38	32	53.3	33	21	55.3	31	26	56 . 5
28.	West Bengal	20912	540	10.5	23307	467	9.7	26125	435	9.6	513	13	15. 7	484	10	13.3	880	44	31.0
	TOTALSTATES	191520	29388	30.0	199171	27287	27,6	208681	29613	27.7	20486	3510	35,6	21216	3481	33.3	22923	4118	34.3

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
29.	Andaman and Nicobar Islands	80	0	0.0	92	2	13.3	85	0	0.0	47	0	0.0	41	6	35 . 3	51	0	_
30.	Chandigarh	143	22	23.9	150	43	36.8	141	44	25.7	66	13	43.3	71	19	55.9	59	13	39.4
31.	Dadra and Nagar Haveli	28	0	0.0	20	3	42.9	30	6	60.0	17	1	33.3	11	3	75 . 0	13	2	40.0
32.	Daman and Diu	15	0	0.0	13	0	0.0	14	0	0.0	4	0	0.0	2	0	_	2	1	100.0
33.	Delhi UT	3938	482	35 . 2	4251	623	43.2	4518	586	33.5	1854	206	36 . 6	2839	203	43.9	3630	198	40.3
34.	Lakshadweep	4	1	100.0	1	0	0.0	1	0	_	0	0	_	0	0	_	0	0	_
35.	Puducherry	129	17	34.0	106	19	27.5	115	21	30.4	26	2	33.3	21	3	37 . 5	16	2	25.0
	TOTAL UTS	4337	522	33.7	4633	690	41.7	4904	657	32.7	2014	222	36.7	2985	234	44.6	3771	216	40.1
	TOTAL ALL INDIA	195857	29910	30.1	203804	27977	27.8	213585	30270	27.8	22500	3732	35.7	24201	3715	33.9	26694	4334	34.6

Source: Crime in India